

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 610
IB-835/ND/2020**

**IN THE MATTER OF:
Mr. Sanjeev Aggarwal and Ors.**

...PETITIONER

Vs.

M/s. Supertech Township Project Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

**Order delivered on 24.11.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Financial Creditor :Adv. Piyush Singh, Adv. Akshay
Srivastava, Adv. Riddhi Jain and
Adv. Priyal Sarawagi.**

For the Respondent/Corporate Debtor :

ORDER

Heard the submissions made by the Ld. Counsel for the Financial Creditor. Let the IA/5321/2020 and main matter be posted together for arguments after ten days. List the matter on **12.12.2022**.


- Sd -

**(Rahul Bhatnagar)
Member (T)**


- Sd -

**(P.S.N Prasad)
Member (J)**